## 157 Written Answers AGRAHAYANA 27, 1892 (SAKA) Written Answers 158

THE MINISTER OF FINANCE (SHRI Y. B. CHAVN) : (a) to (d). Shri R. K. Nayyar was granted premission to take a team abroad for location shooting of his film 'Yai Zindgi Kitni Hassien Hai'. Information regarding the other parts of the Question is being collected and will be laid on the Table of the House.

### Observance of Token Strike by Government Employees

### 5284. SHRI DHANDAPANI : SHRI V. MAYAVAN :

Will the Minister of FINANCE be pleased to state :

(a) whether Central Government employees has observed a token strike and did not draw their pay on the 1st December, 1970;

(b) if so, the reaction of Government thereto; and

(c) the number of employees who did not draw their pay ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI VIDYA CHARAN SHUKLA): (a) to (c). Central Government employces stationed at a large number of centres did not draw their pay on the pay day, viz., November 30/December 2, as token of their dissatisfaction with the quantum of interim relief. The number of employees involved is not readily available. The interim recommendations of the Third Pay Commission in regard to grant of interim relief have been accepted in toto interim relief sanctioned accordand Government would, therefore, await ingly. final recommendations the of the Commission.

# दिल्ली के प्रायमिक स्कूलों के झघ्यापकों के वेतनमानों का पुनरीकण

5285. स्री रघुवीर सिंह झास्त्री ः क्या शिक्षा तथा युवक सेवा मन्त्री 18 नवम्बर, 1970 के घ्यानाकर्षे ् प्रस्ताव के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) क्या दिल्ली के प्राथमिक स्कूलों के अध्यापकों के वेतनमानों के पुनरीक्षरण के संबंध में इस बीच कोई निर्एय लिया गया है ; (ख) यदि हां, तो तत्संबंघी क्यौरा क्या है ; और

(ग) इस पर ग्राध्यापकों की क्या प्रतिक्रिया डै ?

शिक्ता तथा युवक सेवा मन्त्रालय में राज्य मन्त्री (भी मक्त दर्शन): (क) जी, नहीं।

(ख) ग्रीर (ग). प्रबन नहीं उठता।

## राष्ट्रीयकृत बंकों की कार्य प्रएगली में सुधार करने हेतु एक समिति की स्थापना

## 5286. श्री रघुबीर सिंह कास्त्री : श्री इन्द्रजीत गुप्ता :

क्या वित्त मन्त्री यह बताने की क्रुपा करेंगे कि :

(क) क्या सरकार ने राष्ट्रीयकृत बैंकों की कार्यप्रएगली में सुघार संबंधी सुफाव ने के लिए एक समिति बनाने का निश्चय किया है : म्रौर

(ख) यदि हां, तो उक्त ममिति के निदेश पद तथा उसके सदस्यों के नाम क्या हैं ?

वित्त मन्त्री (श्री यशवन्तराव चन्हाएा): (क) मौर (स). प्रस्ताव विवाराषीत है।

### Road Bridge over River Jirs in Sambalpur

5287. SHRI SRADHAKAR SUPAKAR: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether the old bridge over river Jira in the district of Sambalpur on the Calcutta-Bombay National High way is in a very dilapidated and unsafe condition; and

(b) if so, the date by which the proposed new road bridge will be opened to traffic?

THE DEPUTY MINISTER IN THE MINISTRY OF SHIPPING AND TRANS-PORT (SHRI IQBAL SINGH) · (a) Yes, Sir. But the bridge is being maintained to carry light vehicular traffic.

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(b) The new bridge in replacement which has just been taken up is anticipated to be opened to traffic before the monsoon of the year 1972.

#### Alleged Misuse of Loan Taken by the Son of R. N Goenka from Tirupati Trust

5288. SHRI RABI RAY : Will the Minister of COMPANY AFFAIRS be pleased to state :

(a) whether his attention has been drawn to reports that a son of Shri R. N. Goenka was nominated as a member of Tirupati Devastbanam Committee;

(b) if so, whether it is also a fact that he was utilising his position to take large loans from the trust and these were diverted for purchase of shares of Indian Iron and Steel Co; and

(c) what steps Government have taken against these deals ?

THE MINISTER OF COMPANY AFFAIRS (SHRI RAGHUNATHA REDDY): (a) It is being ascertained from the State Government whether a son of Shri R. N. Goenka has been nominated as a member of the Board of Trustees of the Tirumala Tirupati Devasthanam.

(b) and (c). Attention is invited to the statement made by the then Minister of Law and Social Welfare on the 13th May, 1969. The factual position in this respect subsequent to that statement made in May last year is being ascertained.

#### Advancing of Loan to Students by Nationalised Banks

5289. SHRI RABI RAY: Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that the nationalised banks have advanced loans to students;

(b) if so, how much money has been advanced during the last two years ending July, 1970;

(c) what are the criteria of advancing bank-loans to students; and

(d) the steps Government propose to take to liberalise the present procedure of granting loans to students ?

THE MINISTER OF FINANCE (SHRI Y. B. CHAVAN) : (a) Yes, Sir.

(b) Information about the loans advanced during the last two years is not available. However, the data relating to advances granted by the nationalised tanks, since nationalisation by way of educational loans and outstanding as on the last Friday of July 1970 are given below :

(Amount in crores of Rupees) As on the last Friday of

July 1969		July 1970	
No. of Accounts	Balance Out- standing	No. of Accounts	Balance Out- standing
1534	0.91	5103	2 06

(c) Broad features of the schemes framed by the various banks for providing financial assistance to students who intend to prosecute post-graduate courses either in India or abroad are given below :—

(1) Eligibi it y: The student intending to prosecute post graduate studies should have had a consistently good academic record and should have secured first or high second class in the last examination. He should be over 18 years of age but not over 30 years.

Loans are granted for post-graduate courses in the facilities of arts, science (pure and applied), Commerce, Economics and other Social Sciences, business/industrial management, engineering, technology, medicine and agriculture. In addition, loans may also be obtained tor full time post-graduate research in any of the aforesaid subjects leading to a doctorate.

- (2) Purpose: Loans are advanced to meet the expenses of tuition fees, cost of books, equipments etc. In the case of students proceeding abroad, loans to cover one way air passage to the place of study in the foreign country is also given.
- (3) Amount of Loan: (i) For studies in India loans are given for Rs. 2000/- to Rs. 6500/- depending upon the nature of the course.